

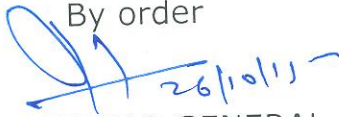
RAJASTHAN HIGH COURT, JODHPUR

NOTICE

Date : 26.10.2015

Applications are invited from the retired officers of District Judge Cadre who have demitted the office a year before and from in service officers who are going to retire in the coming six months for appointment to the post of Presiding Officer of the Food Safety Appellate Tribunal established under the Food Safety and Standard Act, 2006 and Rule 3.2 of Rules, 2011 framed thereunder.

Eligible in service officers have to submit their bio-data through proper channel. The bio-data should reach to this office within 20 days from the date of this notice.

By order  
  
26/10/15  
REGISTRAR GENERAL